

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : TCP/130/IB/2017  
PETITION NUMBER :  
NAME OF THE PETITIONER : L K Sivaramakrishnan (Liquidator) Auro Mira Biopower  
India Pvt Ltd  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Learned Counsel Mr. V.V. Sivakumar for the Petitioner is present.

Learned Counsel Mr. Jesus Moris Ravi for the Respondent is present.

List the matter on **19.07.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)